

**Company:** Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

**Printed For:** 

**Date:** 18/12/2025

## (2024) 11 MAN CK 0002

## **Manipur High Court (Imphal)**

**Case No:** Revision Petition (CRP.Art. 227) No. 36 Of 2024, Miscellaneous Case [Revision Petition (CRP.Art.227)) No. 61 Of 2024

Chief Engineer PWD APPELLANT

Vs

M/S Keystone Infra Private Limited

RESPONDENT

Date of Decision: Nov. 4, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** M. Rarry, Birjet, H.S. Paonam, Purvesh Buttan

## **Judgement**

Ahanthem Bimol Singh, J

Heard Mr. M. Rarry, learned senior assisted by Ms. Birjet, learned counsel appearing for the petitioner; and Mr. H.S. Paonam, learned senior counsel assisted by Mr. Purvesh Buttan, learned counsel appearing for the respondent.

Hearing concluded.

Judgment reserved.